

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. No. 315 of 2018 &
IA Nos. 1522 & 1523 of 2018**

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sai Wardha Power Generation Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Ms. Shruti Awasthi for R-2

ORDER

Heard Mr. Buddy A. Ranganadhan, learned counsel for Respondent No. 1 and Mr. Sanjay Sen, learned senior counsel for Appellant for some time.

List the matter for further hearing on **11-12-2018**. Interim order, if any, will continue till the next date of hearing.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson